

ORDER SHEET

O.A / MA / RA / CP NO. 331 OF 20 07 (SB,)

Applicant/s Sukh Devi Respds. Mr. Dohra

Advocate for Applicant/s Sh G. S. Lal Advocate for Respondent/s Sh A. Tripathi
(R1103)

Notes of the Registry	Orders of the Tribunal Sheet No. <u>(8)</u>
Dy REGISTRAR, 15/09/09 LIST O.A./C.C.P./R.A. before Hon'ble Bench for Adm. E.O./F.H. on W a week commencing Wed. 01/12/09 along with Report regarding status of pleadings etc. in the light of Hon. Bench's order dt 30/4/09. <i>(Signature)</i> BRJ, 15/09/09	<u>4.2.2010</u> <u>Hon Mr S.N. Shukla, AM</u> None appears for the applicant even on revised call. Sri R Dixit brief holder of Sri A. Tripathi, learned counsel for the respondents. It appears that the applicant has lost interest in prosecuting this case. The OA is dismissed in default for want of prosecution. <i>(Signature)</i> AM me